

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KTM-SPORTMOTORCYCLE INDIA PRIVATE LIMITED

1.	Name Of Corporate Person	KTM-SPORTMOTORCYCLE INDIA PRIVATE LIMITED
2.	Date Of Incorporation of Corporate Person	6 th January, 2012
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Ministry of Corporate Affairs Registrar of Companies (ROC), Pune
4.	Corporate Identity Number / Limited Liability Number of Corporate Person	U34100PN2012PTC141863
5.	Address of The Registered Office and Principal Office (If Any) of Corporate Person	Bajaj Auto Ltd. Complex, Block 1, Mumbai Pune Road, Akurdi, Pune, Maharashtra, India, 411035
6.	Liquidation Commencement Date of Corporate Person	27 th March, 2026
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Ms. Dipti Mehta IP Reg No.: IBBI/IPA-002/IP-N00134/2017-18/10350 Authorization for Assignment Valid: 31 st December, 2026 Address: 201-206, Shiv Smriti Chambers, 2 nd Floor, 49A, Dr. Annie Beasant Road, Above Corporation Bank, Worli, Mumbai-400018 Tel: +91(22) 66119696 Mob: 98202 92415 Email: dipti@mehta-mehta.com , vliq.ktmsport@gmail.com
8.	Last Date for Submission of Claims	26 th April, 2026

Notice is hereby given that the **KTM-Sportmotorcycle India Private Limited** has commenced voluntary liquidation on 27th March, 2026.

The stakeholders of **KTM-Sportmotorcycle India Private Limited** are hereby called upon to submit a proof of their claims, **on or before 26th April, 2026** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31st March, 2026

Place: Mumbai

Sd/-
Ms. Dipti Mehta
Liquidator of KTM-Sportmotorcycle India Private Limited
Reg No. IBBI/IPA-002/IP-N00134/2017-18/10350
AFA: 31st December, 2026